

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I**

Item No.40

CP (IB) No. 272/Chd/Hry/2022

Under Section 59, IBC 2016

In the matter of:-

Central Glass Company India Pvt. Ltd.

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 14.12.2023.

Sd/-
Court Officer

November 1, 2023
Pdp